

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

C.P. No. 108(ND)/2016

**IN THE MATTER OF:**

**M/s. Esquire Electronics Inc & Anr.**  
**v.**

.....Petitioners

**Netherlands India Communications Enterprises Limited & Ors.**

.....Respondents

**SECTION : UNDER SECTION 397-398**

Order delivered on 14.11.2017

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**  
**Hon'ble President**

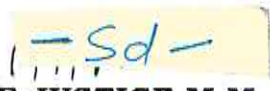
**Deepa Krishan**  
**Hon'ble Member (T)**

**For the Petitioner(s):                      Mr. Tarun Sharma, Advocate**

**For the Respondent(s) :**

**ORDER**

On account of part heard matter this petition is adjourned to  
11.12.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(DEEPA KRISHAN)  
(MEMBER TECHNICAL)

14.11.2017  
Vineet